

**IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL**

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING  
MODE BE TAKEN UP ON 24-05-2021**

**V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION**

<b>Sl.N.</b>	<b>Case</b>	<b>Name of Party</b>	<b>Fix for</b>
1	Bail No-74/2021	Ranjeet Gupta Vs State	Hearing

**V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE**

2	Crl. Apl-11/2019	Ashok Kumar Vs State	Argument
3	Crl. Apl-49/2017	Manoj Vs State	Argument
4	Civil Appeal-45/2018	Mohanmani Vs Manoharmani	Argument
5	Civil Appeal-16/2019	Govind Singh Vs Shiv Prasad	Argument

**\* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court

  
Sr. Assistant

District & Session 's Judge Court  
Pauri Garhwal